

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.17/(MAH)/2016
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES: M/s. Captain Vasant Shah

V/s.

M/s. Seven Islands Shipping Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 & 241-242 of
the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Mr. Jayesh Thackerar Mr. Dinesh Pedekar with Miss. Rishika Rajadhyaksha Ms. A. A. Mujawar i/b Snowvic Law Practice	} ADV for R1, R2, R3, R5	
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2. Caanan Mehta also
Mustafa Kachwala
i/b Kachwala Misra & Co for Resp 7.



③ Dipen Furia i/b. Ms. Shah
Furia Associates for Resp. No. 4.



④ Karan Chauda i/b Meer Anupam
Dighe for Respondent No. 6.

Karan
Chauda

5 ADV. SHARAM JAGTANI
ADV. ANKIT LONIA
ADV. JIMIT SHAM } FOR THE
PETITIONER



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ORDER

T.C.P. No. 17/59, 213, 241-242/NCLT/MB/MAH/2016

At request of the parties, list this matter for final hearing on 03.03.2017.

Sd/ -

**B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL).**

Sd/ -

**V. NALLASENAPATHY
MEMBER (TECHNICAL).**